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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH,

JAIPUR

\* \* \*

CP No. 24/97 (QA No. 50/96) Date of order: 8-1-1998

Habib Khan at present employed on the post of Driver in the office of Executive Engineer (C), Western Railway, Kota.

.. Petitioner

Versus

1. Shri Rajendra Nath, Chief Engineer (Survey and Construction), Western Railway, Churchgate, Bombay.

.. Respondent

Mr. Shiv Kumar, counsel for the petitioner

Mr. I.M.Qureshi, CLA, Construction, Kota, departmental representative for the respondent.

CORAM:

Hon'ble Mr. Gopal Krishna, Vice Chairman

Hon'ble Mr. O.P.Sharma, Administrative Member

O R D E R

Per Hon'ble Mr. Gopal Krishna, Vice Chairman

This is a Contempt Petition filed by Habib Khan stating therein that the respondent by not deciding the petitioner's representation in terms of the order of the Tribunal dated 6-2-96 in QA No. 50/96, has committed contempt of court.

2. We have heard the learned counsel for the petitioner and Shri I.M.Qureshi, CLA, Construction, Kota, departmental representative for the respondent.

3. It is admitted by the learned counsel for the petitioner that the order of the Tribunal has since

been complied with. No case of contempt is made out against the respondent. This Contempt Petition is, therefore, dismissed. Notice issued is discharged.

O.P.Sharma  
Administrative Member

Gopal Krishna  
Vice Chairman